

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 774  
TO BE ANSWERED ON 23.07.2018**

**AAWAZ HEALTH INSURANCE SCHEME**

**774. SHRI K.C. VENUGOPAL:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government is providing/proposes to provide financial assistance for the proposed Aawaz Health Insurance Scheme for the migrated labourers in the State of Kerala;**
- (b) if so, the details thereof;**
- (c) whether the Government has received any proposal from the Government of Kerala so far in this regard; and**
- (d) if so, the details thereof and the action taken thereon?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (d): Government of Kerala has introduced a Scheme named "Aawaz" with an intention to provide health insurance linked identity card to the Migrant Workers in the State. The scheme envisages providing treatment to the enrolled migrant laborers for an amount of Rs.15,000/- per annum in the empanelled hospitals. No such proposal to provide Central financial assistance for the scheme and no decision has been taken in this regard.**

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